

†KHADI SALE AFTER REBATE
199. SHRIMATI VIDYAWATI
CHATURVEDI: Will the Minister of
COMMERCE be pleased to state:

(a) the total amount of sale of Khadi in the Khadi Gramodyog Bhawan as a result of special rebate announced from the 2nd October, 1967;

(b) the details of stocks of khadi lying in the Bhawan at present; and

(c) the steps being taken for its sale?]

वाणिज्य मंत्रालय में उ० मंत्री
(श्रीमोहम्मद शफी कुरेशी) : (क) अक्टूबर
1967 से आरम्भ होने वाली विशेष छूट
अवधि में आयोग के अधिन विभिन्न
भवनों में लगभग 33.50 लाख रु० की बिक्री
होने की आशा है।

(ख) अद्यतन मूल्याओं के अनुसार
विभिन्न भवनों में 31-3-1967 तक
1.43 करोड़ रु० का भण्डार था।

(ग) गांधी जयन्ती के अवसर पर दी गई
विशेष बिक्री छूट के अतिरिक्त भवनों ने
अपने क्रय तथा विक्रय को सन्तुलित करने के
लिये उत्तरोत्तर कदम उठाये। इसके
अतिरिक्त, विशेष बिक्री आन्दोलन किये
जाते हैं और बिक्री पर विशेष छूट दी जाती है।

†[THE DEPUTY MINISTER IN
THE MINISTRY OF COMMERCE
(SHRI MOHD. SHAFI QURESHI):
(a) The sales effected in the various
Bhawans under the Commission,
during the special rebate period from
October 1967 is expected to be of the
order of Rs. 33.50 lakhs.

(b) According to the latest reports,
the stocks in various Bhawans as on
31st March 1967 amounted to Rs. 1.43
crores.

(c) In addition to special sales re-
bates during Gandhi Jayanti period,
Bhawans have taken steps progres-
sively to adjust their sales and pur-
chases. Besides this, special sales
drives are undertaken and special sales
rebates are given.]

†[] English translation.

200. [Transferred to the 27th Febru-
ary, 1968.]

CUTTACK-PARADEEP RAILWAY LINE

201. SHRI BANKA BEHARY DAS:
Will the Minister of RAILWAYS be
pleased to state:

(a) whether tenders have been
called for the earth work for the pro-
posed Cuttack-Paradeep Railway line;

(b) if so, what is the estimated ex-
penditure on the earth work; and

(c) whether the State Government
have taken steps to acquire the land
and hand it over to the Railways for
the earth work?

THE MINISTER OF RAILWAYS
(SHRI C. M. POONACHA): (a)
Not yet.

(b) Earth work to be carried out in
various reaches is being assessed and
the quantity estimated and expendi-
ture thereon will be known only when
the assessment is completed.

(c) The Orissa State Government
have been requested to hand over the
land required for the first 9.6 Kms.
of the line and they are taking neces-
sary steps for land acquisition.

CAPACITY OF FREEZERS AND BLOOD STORAGE REFRIGERATORS

202. SHRI M. M. SUR: Will the
Minister of INDUSTRIAL DEVELOP-
MENT AND COMPANY AFFAIRS be
pleased to state:

(a) the horse power and cubic capa-
city of the various types of freezers
and blood storage refrigerators that
are to be manufactured in India under
American collaboration as per collabo-
ration deals approved in the last
quarter of the year, 1967;

(b) the amount of royalties payable
to the American firm for such colla-
boration; and

(c) the part of the country in which
the industry is likely to be located?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) A scheme for the manufacture of freezers of $\frac{1}{2}$ H.P. to 1 H.P. and capacity between 10 to 35 cubic feet and above, depending on demand, has been approved, involving payment of a 5 per cent royalty to the American collaborators. This collaboration does not include manufacture of blood storage refrigerators. Another scheme for the manufacture one design each, of blood plasma freezers and blood storage refrigerators ($\frac{1}{2}$ H.P., 3 cubic feet and 15 cubic feet) has been approved involving royalty payment of 3 per cent and lump sum of \$2000 to the American collaborator. In both the cases the royalty payments will be subject to Indian taxes and the agreements will be valid for five years.

(c) In the States of Haryana and Maharashtra.

SMALL CAR MANUFACTURE

203. SHRI S. K. VAISHAMPAYEN:
SHRI JAGAT NARAIN:
SHRI SITARAM JAIPURIA:
SHRI NARINDAR SINGH
BRAR:
DR (MRS.) MANGLADEVI
TALAR:
SARDAR RAM SINGH:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have since taken any final decision on the proposal for the production of Small Car;

(b) if so, what are the details of the proposal finally approved; and

(c) if answer to part (a) above be in negative by when a decision in this connection will be taken?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) Not yet

(b) Does not arise.

(c) A decision is likely to take some time.

204. [Transferred to the 23rd February, 1968.]

EXPORT OF ENGINEERING GOODS

205. SHRI A. D. MANI: Will the Minister of COMMERCE be pleased to state:

(a) the extent of quantum and value of export of engineering goods during the year 1967; and

(b) the steps that have been taken to boost exports of engineering goods?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) Export statistics of engineering goods (excluding steel) for 1967 are so far available up to October; total exports during January to October, 1967 have amounted to Rs. 23.47 crores. It is not possible to indicate the quantum there are a very large number of items of engineering goods entering exports and their quantum is differently recorded by weight, numbers, etc.

(b) The following steps have been taken:—

(i) Under the Import Replenishment Policy, non indigenous components/raw materials used in the manufacture of the product exported are allowed to be imported against exports to the extent of replenishment;

(ii) Cash assistance ranging from 10 per cent to 25 per cent of the f.o.b. value is allowed on a selective basis;

(iii) Supply of indigenous iron and steel is allowed for export fabrication at international prices; and

(iv) The Engineering Export Promotion Council—a body sponsored by the Government—afford facilities